



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.10.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 09.10.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 418 of 2026 (With Defects) Part Heard	Power Trust Vs. Bhuvan Madan Resolution Professional of Hiranmaye Energy Ltd. & Ors.	Pranjit Bhattacharya	Ramakant Rai Vaijayant Paliwal Somesh Srivastava Ramakant Rai Madhav Kanoria Srideepa Bhattacharya Saurav Panda Vajyant Palwal
2.	Comp. App. (AT) No. 56 of 2026 (With Defects)	Tarsem K Ruby Vs. Ojas Medical Services Pvt. Ltd. & Ors.	Karan Gandhi	Kabir Chhilwar Palash Singhai Tarun Khaira Harshal Sareen Aashima Gautam Heena Kochhar Diksha

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar